

TION be pleased to state :

(a) whether Ranjit and Lodi Hotels in New Delhi are losing popularity, as there is considerable decline in their occupancy ;

(b) whether offices of some Government Corporations have been housed in these hotels ;

(c) if so, whether Government propose to house more offices in these two hotels to make a better use of accommodation there ; and

(d) if so, whether any decision has been taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) No, Sir. In fact, the occupancy of Ranjit & Lodhi Hotels has increased from 68% and 70% in 1969-70 to 86.28% and 90.82% in 1970-71 respectively.

(b) No office of any Government Corporation is presently housed in these hotels.

(c) and (d). Do not arise.

MR. SPEAKER : Mr. Ramsahai Pandey.

SHRI R. S. PANDEY : I am quite satisfied.

MR. SPEAKER : This is the first time I have heard this remark.

### मध्य प्रदेश को ऋण

\*1176. श्री फूलचन्द वर्मा : क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) राज्यों को ऋण देने के सम्बन्ध में क्या प्रक्रिया अपनायी जा रही है; और

(ख) क्या गत दो वर्षों में मध्य प्रदेश अपनी मांग तथा आवश्यकताओं के अनुसार ऋण प्राप्त नहीं कर सका, और यदि हां, तो उसके क्या कारण हैं ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) 70% of the agreed Central assistance for the State

Plan is provided in the form of block loans in accordance with the N. D. C. formula and released in monthly instalments subject to adjustments later with reference to State's final entitlement. On the non-Plan side, loans in lieu of small savings collections are sanctioned each month equal to 2/3rd of the monthly net small savings collections in the State. In other cases, loans are sanctioned by the administrative Ministries after necessary scrutiny of the State's requests in that regard.

(b) During the last two years, whatever loan assistance was due to the Government of Madhya Pradesh was released in accordance with the above procedure.

श्री फूलचन्द वर्मा : अध्यक्ष महोदय, मैंने अपने प्रश्न के भाग (ख) में पूछा था : "क्या गत दो वर्षों में मध्य प्रदेश अपनी मांग तथा आवश्यकताओं के अनुसार ऋण प्राप्त नहीं कर सका ; और यदि हां तो उसके क्या कारण हैं ?" मंत्री महोदय ने उसका उत्तर दिया है : "पिछले दो वर्षों में, मध्य प्रदेश सरकार को जो भी ऋण सहायता देय थी, उपर्युक्त प्रक्रिया के अनुसार दे दी गयी थी।" मैं मंत्री महोदय से यह जानना चाहता हूँ कि मध्य प्रदेश सरकार ने कितना ऋण मांगा था और उसको कितना दिया गया है।

श्री यशवंत राव चव्हाण : मांगते तो बहुत हैं। मांगना तो बड़ा आसान है। लेकिन उन्होंने अपने बजट में जितना सेंट्रल लोन प्रोवाइड किया था, हमने उस से भी ज्यादा दिया है।

श्री फूलचन्द वर्मा : मैं मंत्री महोदय से यह जानना चाहता हूँ कि क्या मध्य प्रदेश के आदिवासी क्षेत्रों के विकास के लिए और महानदी प्रोजेक्ट के लिए, जो 25 करोड़ रुपये भी योजना है, जिम का पानी सरकार भिलाई के लिए लेना चाहती है और जिसके लिए केन्द्रीय सरकार ने एक-तिहाई रकम देने की बात कही है, केन्द्रीय सरकार का विचार पूरी-पूरी धनराशि देने का है अथवा नहीं।

SHRI YESHWANTRAO CHAVAN : It is not just merely a question of giving *ad hoc* things here and there because normally the

loans assistance is based on certain Plan provisions that are made because really speaking there is something like a Plan in our country. We must not forget that. According to those schemes, naturally the State Governments also give certain priorities for the Adivasi areas in their own programmes. I have no doubt that the State Government is more particularly careful about this particular aspect of the matter. On the basis of those schemes, certain loans and grants according to the Planning Commission are to be given. For example in 1970 block loans for State plan which must be including certain plans for the adivasis, also were given to the tune of Rs 31.38 crores. There are certain Centrally sponsored schemes by the Centre which came to Rs 98 lakhs in 1969-70 and Rs 1.71 crores in 1970-71. There are schemes like natural calamities purchase of fertilizers, etc. For example, certain loans were given in 1969-70 of about Rs 5.37 crores. And, for the same period practically in 1970-71 Rs 5 crores something was given. Why I mention is that in the Budget of Madhya Pradesh, they assumed Central loans of Rs 43.37 crores in 1969-70, revised estimates, but the loans given were Rs 44.57 crores. For next year, revised estimate provided for Rs 42.72 crores. Loans given by Central Government comes to Rs 47.26 crores. That does not mean they won't need more money or they may not ask for further loans. I am not giving that impression.

**SHRI R. S. PANDFY** Madhya Pradesh is terribly neglected so far as irrigation is concerned. The Conference of Irrigation Ministers unanimously came to the conclusion that so far as irrigation projects are concerned Madhya Pradesh is neglected. Only 6 per cent of irrigation is there. Some special attention has to be given. I want to know in that context whether you are thinking of giving more attention and more help to that area in respect of loans and grants.

**SHRI YESHWANTRAO CHAVAN** I would be willing to think of any of the neglected States, why alone Madhya Pradesh? I quite agree Madhya Pradesh has some special problems. But really speaking, it is not a question of wishing, it is a question of availability of resources. It is a question of properly making use of the available resources. And, naturally, as Finance Minister I cannot give any final view about it. The Planning Commission will have to apply its mind, and I am sure, the Madhya Pradesh Government

will certainly keep in touch with the Planning Commission and the Government of India.

**श्री हुकम चन्द कच्छबाय पिछने** शुक्रवार को मेरे एक प्रश्न के उत्तर में मंत्री महोदय ने बताया था कि मध्य प्रदेश शासन ने चम्बल की बीहड़ भूमि को समतल कर के कृषि योग्य बनाने के लिये 47 करोड़ रुपये मांग है, हम इस पर विचार कर रहे हैं और श्रीघातिशीघ्र देने की तैयारी कर रहे हैं। समाचार पत्रों से ज्ञात हुआ है कि केन्द्रीय सरकार के कुछ अफसरों ने कहा है कि वह चम्बल के एरिया में कुछ शरणार्थियों को बसाने जा रही है। मैं यह जानना चाहता हूँ कि इस स्थिति में सरकार जल्दी से जल्दी कब तक यह 47 करोड़ रुपये मध्य प्रदेश सरकार को देने जा रही है।

**SHRI YESHWANTRAO CHAVAN** I think I answered something last Friday, I don't remember exactly. This is about World Project Scheme. Really speaking, there is some mix up and I don't think I can answer it.

**SHRI P. VANKATASUBBAIAH** In part (a) of the answer he said that certain criteria is there for giving loans and grants for plan projects. Is he aware that some State Governments are complaining that they did not have freedom to divert funds for some of the items of the plan expenditure and so there is lot of unutilisation of the whole amount? If so, has any instruction been issued that State Governments are free to utilise the amount within the framework of their own plans?

**SHRI YESHWANTRAO CHAVAN** In order to make the plan more flexible, besides having five year plans we are also having annual plans and discussions are held every year so that there could be enough flexibility. If even after fixing some of the annual plans it is necessary to make such radical changes in the plan, then it means that there is serious need to replan, and it depends upon the individual cases.

**SHRI BASUMATARI** From the reply given by the hon. Minister it has been found on examination that the money set apart for tribal development blocks has been diverted to

other works. May I know whether any machinery has been set up to see that money set apart for tribal development blocks is not diverted for other purposes ?

**SHRI YESHWANTRAO CHAVAN :** It is a general question. If what the hon. Member says is correct and it is a fact—I do not know whether it is a fact or not...

**SHRI BASUMATARI :** It is a fact.

**SHRI YESHWANTRAO CHAVAN :** If it is a fact then it is certainly a serious matter, and it will have to be taken up with the State Government. The hon. Member may better take it up with the State Government and also bring to our notice specific cases.

**SHRI BASUMATARI :** We had taken it up.

**Assistance to Tobacco Growers of Cooch Behar**

1179. **SHRI B. K. DASCHOWDHURY :** Will the Minister of FINANCE be pleased to state :

(c) whether more than 3 crores of rupees are earned by the Central Excise Department from excise duty on tobacco, from the District of Cooch Behar ;

(b) whether Government propose to offer certain special incentives to the poor tobacco growers in the District of Cooch-Bihar in view of huge earnings by Government ; and

(c) if so, the nature of such special incentives ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GENESH) :** (a) No, Sir. The revenue realised by way of excise duty on tobacco cleared on payment of duty in Cooch Behar District during the financial years 1968-69, 1969-70 and 1970-71 ranged from Rs. 36 to 38 lakhs.

(b) and (c). A centrally sponsored scheme has been drawn up for the production of wrapper tobacco in Cooch-Bihar District of West Bengal. Under the scheme the following assistance is being given :

- (1) Subsidy by way of cash for construction of curing-barn-bum storage room at the rate of Rs. 400/—per acre.
- (2) Cost of seedlings at the rate of Rs. 50/—per acre.
- (3) Pesticides at the rate of Rs. 50—per acre.
- (4) Fumigation at the rate of Rs. 75—per acre.
- (5) Cost of two power sprayers.

**SHRI B. K. DASCHOWDHARY :** I do not know whether the scheme just now mentioned by the hon Minister is a new scheme or an old scheme. So, firstly, I would like to know whether it is a new scheme or an old scheme. Secondly, I would like to know in case it is an old scheme, whether it has been made known to the growers of tobacco in Cooch-Bihar and if so, how many growers had taken advantage of it or had been benefited by the scheme.

**SHRI K. R. GANESH :** This scheme has been continuing from 1970 and it will continue this year also. This scheme is confined to the production of wrapper tobacco. Probably, the hon Member is asking a question about the help to be given to the area because this area is good for tobacco production, but the main question is confined only to wrapper tobacco. This scheme which will continue this year also and which is confined to 40 acres will help the production of wrapper tobacco.

**SHRI B. K. DASCHOWDHARY :** In view of the fact that the Government of India have a Centrally sponsored scheme for this improved variety of tobacco to earn more foreign exchange, particularly of the type known as Virginia flue-cured variety, and in view of the fact that the Cooch Behar soil has given very good results for this particular variety, may I know whether the Centrally sponsored scheme for this important variety which is applicable to other States but not to West Bengal or Cooch-Bihar in West Bengal would be made applicable to West Bengal also ?

**MR. SPEAKER :** The main question relates to Cooch-Bihar only.